

Title: Regarding passing of the Foreign Exchange Management Bill, 1999 without any amendment by the Rajya Sabha at its sitting held on the 8th of December, 1999.

12.04 hrs.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 8th December, 1999 agreed without any amendment to the Foreign Exchange Management Bill, 1999 which was passed by the Lok Sabha at its sitting held on the 2nd December, 1999."

MR. DEPUTY-SPEAKER: Now, the House shall take up Item No.12, Statement by the Minister of Parliamentary Affairs, Shri Pramod Mahajan.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, he is not here. Is it the way to take the House everyday?... (Interruptions)

MR. DEPUTY-SPEAKER: Where is the Minister of Parliamentary Affairs?

... (Interruptions)

MR. DEPUTY-SPEAKER: Now, he has come.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, I am very sorry about this... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : You do not know the decorum of the House... (Interruptions)

MR. DEPUTY-SPEAKER: He has already expressed his regret.

... (Interruptions)

SHRI PRAMOD MAHAJAN: Sir, I have already said that I am very much sorry about it... (Interruptions). There is no ego as far as the House is concerned.

MR. DEPUTY-SPEAKER: Now, the Statement by the Minister.